

DIVISION BENCH
COURT - II

O-220

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/322(KB)2022
COMP.APPL/14(KB)2023,
COMP.APPL/96(KB)2023,
COMP.APPL/28(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 16TH APRIL 2024

IN THE MATTER OF	RAMESH SHARAN RAI VS PALOGIX INFRASTRUCTURE PRIVATE LIMITED
UNDER SECTION	SEC. 241(1) SEC. 242(4) SEC. 244(1) RULE 11 OF NCLT

Appearance (via video conferencing/physically)

Mr. Abhishek Jain, Adv.] For the Respondent Nos. 3, 4 and 6
Ms. Meenakshi Manot, Adv.]

ORDER

1. Due to paucity of time, this matter could not be taken up for hearing.
2. List this matter on **19th June, 2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**